

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.12.2023

ORDER NO. 213 of 2023

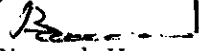
Hon'ble President is pleased to order the sitting commencing from **01.01.2024 to 01.03.2024** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2024 to 01.03.2024	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Customs Division Bench matters
From 01.01.2024 to 12.01.2024 and from 05.02.2024 to 16.02.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) Ms. Binu Tamta, Hon'ble Member (Judicial)	Service Tax Division Bench matter Single Member Bench matters
From 15.01.2024 to 02.02.2024 and from 19.02.2024 to 01.03.2024	Ms. Binu Tamta Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) Ms. Rachna Gupta, Hon'ble Member (Judicial)	Service Tax Division Bench matter Single Member Bench matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, the Member (Judicial) who is sitting in SM Bench will sit in that Division Bench. In the event of Member (Judicial) who is sitting in the Division Bench is on leave/tour the Judicial Member sitting in SM Bench will sit in that Division Bench. If both the Judicial Member/ Hon'ble President in the DB are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench and Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the DB.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all the matters and the Judicial Member will sit in the Single Member Bench. In case of functioning of only one DB in the absence of other Judicial Member/ Hon'ble President, the available Technical Member will sit in SM.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar